

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL (AT) (INS) NO.21 OF 2018

IN THE MATTER OF:

Reliance Naval & Engineering Ltd.

Appellant

Vs

IFCI

Respondents

And

COMPANY APPEAL (AT) (INS) NO.22 OF 2018

IN THE MATTER OF:

Reliance Marine & Offshore Ltd

Appellant

Vs

IFCI

Respondents

Present: For Appellant:-Ms. Shally Bhasin, Ms Surabhi Limaye, Mr. Rajeev Kumar, Advocates.

For Respondents: - Mr. P.V. Dinesh and Mr. Rajendra Beniwal, Advocates.

ORDER

17.01.2018 - After arguing for sometime, learned counsel for the appellant sought to withdraw both the appeals. Both the appeals are accordingly dismissed as withdrawn. There shall be no order as to cost.

(Justice Bansi Lal Bhat)
Member (Judicial)

Bm/gc